

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. C.P. (IB)-493(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2024**

NAME OF THE PARTIES:- Shreeji Fones Private Limited

Section: 10 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Manoj Kumar Mishra appeared for the Petitioner and Counsel, Sachin Talekar appeared for the Operational Creditor no.

It has been pointed out that necessary affidavit with regard to the pending litigation and statements of the Corporate Debtor has been placed on record by way of affidavit. List this matter for hearing on **08.08.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)